NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

COCP NO. 137/Chd/HP/2017 In CP No.6(ND)/2009 (Decided matter)

Umak Investment Co. Pvt. Ltd. ...Petitioner.

And

Sh.Harmeet Singh Ghai & Ors.Respondents.

Present: Mr.Gaurav Mankotia, Advocate for petitioner.

Mr. J.S.Bhatia, Advocate for Respondent No.2

Mr. Yash Pal Gupta, Advocate for Mr. H.S. Ghai, respondent.

Reply to the application has not been filed. List the matter for arguments on 23.01.2018. Last opportunity is granted and the reply be filed at least 10 days before the date fixed with copy advance to the counsel opposite. It is directed that Mr.Harmeet Singh Ghai shall appear in person even on the next date.

Sd/-(Justice R.P. Nagrath) Member(Judicial)

December 06, 2017